

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/ 5966/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 11th October, 2018.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/3495/18 dtd. 03.10.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 05.10.2018 and 06.10.2018 along with head quarter leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 05.10.2018 till the morning at about 10 AM of 08.10.2018, has been granted / ~~rejected~~.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)

